

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.15321 of 2023**

Arising Out of PS. Case No.-468 Year-2022 Thana- GHOSI District- Jehanabad

Kalu Kumar @ Amit Kumar S/O Satish Sharma Resident Of Village- Kairwa
P.S.- Ghoshi, District Jehanabad.

... .. Petitioner/s

Versus

The State Of Bihar.

... .. Opposite Party/s

Appearance :

For the Petitioner/s : Mr. Manoj Kumar, Advocate
For the Opposite Party/s : Ms. Asha Devi, A.P.P.

**CORAM: HONOURABLE MR. JUSTICE PURNENDU SINGH
ORAL ORDER**

2 03-04-2023 Heard Mr. Manoj Kumar, learned Counsel appearing on behalf of the petitioner and Ms. Asha Devi, learned A.P.P. appearing on behalf of the State.

2. Mr. Manoj Kumar, learned Counsel appearing on behalf of the petitioner seeks permission to withdraw the present bail application.

3. Accordingly, the present bail application is consigned.

(Purnendu Singh, J)

Nilmani/-
Manish/-

| | | | |
|---|--|---|--|
| U | | T | |
|---|--|---|--|

